

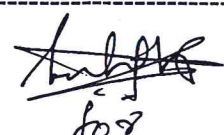


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/50/2017  
NAME OF THE PETITIONER(S) : S.RAJESWARI & 2 ORS  
NAME OF THE RESPONDENT(S) : CITY THEATRES PVT LTD & 9 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	Thiriyambale Kannan Arachana Iyer	Petitioner	 for Thiriyambale Kannan
2.	AR. RAMANATHAN Cred to Respondent	Respondents 	

**ORDER**

Counsel representing both the parties are present and filed a joint memo suggesting the name of the Observer for the AGM scheduled to be held on 28.10.2017. The memo is taken on record. In view of the name proposed for appointment of Observer, the Adjudicating Authority is inclined to appoint Shri Vijayan Menon as the Independent Observer. The expenses and the fees to be paid to the Observer shall be borne by the R1 Company. The Observer shall submit his report within seven days. Counsel for respondents prayed time for filing counter in the main CP. Time extended at request. Put up on 21.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc